



2025:DHC:2698-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 626/2024 & CM APPL. 32463/2024, CM APPL.
60540/2024, CM APPL. 60546/2024

DEEPAK KUMAR AND ORSPetitioners
Through: Mr. Ankit Chauhan, Ms. Sazia,
Mr. Vatsalya Shukla and Mr. Pratyaksh
Sikodia, Advs.

versus

SASHASTRA SEEMA BAL & ANR.Respondents
Through: Ms. Radhika Bishwajit Dubey
CGSC, Ms. Archana GP , Ms. Gurleen Kaur
Waraich and Mr. Kritarth Upadhyay, Advs.

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER (ORAL)

% **16.04.2025**

1. Learned Counsel for the parties are *ad idem* that the sole candidate with respect to whom there was a discrepancy as noted in the order dated 25 March 2025 has also been recruited.
2. As such, the grievance of the petitioner in this writ petition stands assuaged.
3. The writ petition has become infructuous and is accordingly disposed of.

C. HARI SHANKAR, J.

AJAY DIGPAUL, J.

APRIL 16, 21025/dsn

Click here to check corrigendum, if any